

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India

(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RHRH SERVICES PRIVATE LIMITED

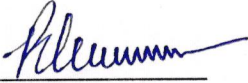
1.	Name of the Corporate Person	RHRH SERVICES PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	10/10/2018
3.	Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Mumbai.
4.	Corporate Identity Number/Limited Liability Identity Number of corporate person	U74110MH2018PTC315580
5.	Address of the registered office and principal office (if any) of Corporate Person	Registered Office Address: Plot No. 103, Arena House, 1 Floor Road No 12, Marol MIDC, Andheri East, Mumbai City-400093 IN
6.	Liquidation Commencement date of Corporate Person	11th October, 2021
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Mr. Pranav Damania IBBI/IPA-001/IP-P00079/2017-18/10164 Address :- 407, Sanjar Enclave, Above Mahindra Showroom, Opposite Milap Cinema, S.V Road, Kandivali West, Mumbai - 400067. Email Id :- pranav@winadvisors.co.in Alternate e-mail id:- pranav@consultinsolvency.com Cell :- +9198204 69825
8.	Last date for submission of claims	Within 30 days from the Liquidation Commencement date

Notice is hereby given that the **RHRH Services Private Limited** has commenced voluntary liquidation on 11th October, 2021.

The stakeholders of **RHRH Services Private Limited** are hereby called upon to submit a proof of their claims, on or before **9th November, 2021**, to the liquidator at the address mentioned against item 7.

The Financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Pranav Damania

Liquidator for **RHRH Services Private Limited**

Date: October 13, 2021

Place: Mumbai